

## **MyGov. Comments on consultation paper of TRAI**

### **NITISH**

In my view, interconnect usage charges and domestic roaming charges should be abolished for all and forever. Now the focus should shift on to universalize the telecom industry rather than to split it in domains. If the issue of predatory pricing is looked upon, the recent drastic fall in tariffs should also be looked upon. Why the operators were so passive in transferring benefits to customers for such a long time? They were forced to throw benefits due to some market disruption.

### **Anil**

The #TRAI has a fundamental role of "regulation" of tariff. In the Consultation Paper, #CP, one of the main aspects discussed is the influence of the Competition Act on "predatory pricing". My suggestion is to define the scope of #TRAI, #DoT in relation to pricing, when significant market changes involving 2 or more Significant Market Powers (SMP) occur. CCI (Competition Commission of India) should be involved on case-to-case basis.

### **Rakesh Sood**

As mentioned, objective of this Consultation Paper(CP)is to bring about greater clarity in interpretation of various regulatory principles set out in the TTO in consonance with the best global practices.We believe just greater clarity for interpretation will not serve any purpose,until principles[cp]are fully decoded and finally defined and set on self developing mechanism. Periodic re-interpretation and cosmetic interpretation to suit our likes n dislikes in itself is a destructive activity.

Going public at pre structuring stage/ restructuring stage instead of engaging experts at national and International level and testing on best International

practice seems, that [CP] are not give due justice and will go as a routine exercise or like polishing shoes which are subjected to dirt, mud...etc in everyday life. We must constitute body of national and international experts and TUNE [CP] with national objective before body interpret and prepare mold for stake holders feedback.

### **PRUDHVI MOHAN**

I want to suggest some guidelines as myself being partner in the telecommunications sector as a distributor and retailer

1.Tariff plans has gone low due to competition in the industry

So it has maintain monetary terms or fixed slabs has to be maintained by regulatory body to overcome the said issue

2.Due to zero tariff introduced by Jio almost industry has suffered huge amount of loss

So no free packs has to be permitted in order to safe guard the interest of industry

### **JAGDISH PATHAK**

In respect to TRAI Tarriff issues, I want to suggest that, the tarriff of telecom services should be competitive , the service provider should not fixed or specified rate above the specified limit fixed by the TRAI, but , any service provider can keep rate below the limit fixed by TRAI, if the competition between various companies in respect to services and rate of telecom services, it will be benefit for the general public, to get the facilities of telecom at lowest rate, best wishes.